Written Answers to

Deficiency in maintenance of Sun God Temple in Odisha

292. SHRI BAISHNAB PARIDA: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that UNESCO officials have expressed concern over lack of maintenance of World Heritage Site at Sun God temple in Odisha;

(b) if so, the major afflictions that have been pointed out by these officials;

(c) the action plan of Government to make up such deficiencies and how far have these been achieved;

(d) whether it is proposed to lay down certain international guidelines to protect this age-old heritage; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) No, Sir.

(b) and (c) Do not arise.

(d) and (e) The conservation work at the monument is attended to as per the guidelines of UNESCO, conservation policy of Archaeological Survey of India and archaeological norms and principles.

Revised SOP to cut security checks and frisking time

293. SHRIMATI AMBIKA SONI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the CISF which is engaged in airport security has revised Standard Operating Procedure (SOP) to cut security checks and frisking time at the airports;

(b) if so, the details thereof;

(c) whether new profiling mechanism has been initiated by CISF to identify genuine passengers and suspect passengers; and

(d) whether any training has been imparted to the CISF personnel with the new module for implementation at all airports across the country, to avoid long queues of air fliers at the security check counters?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Civil Aviation Security, which includes security checks at airports, is the responsibility of the Ministry of Civil Aviation (MCA) and the

Bureau of Civil Aviation Security (BCAS), a body under the Ministry of Civil Aviation, which is the regulatory authority on all matters pertaining to Civil Aviation Security in the country. The operational control of Central Industrial Security Force (CISF), in so far as Civil Aviation Security is concerned, is with the Ministry of Civil Aviation/BCAS. CISF follows security procedures mandated by BCAS.

(c) and (d) As per BCAS orders random screening is being carried out at Departure Gates, based on profiling. CISF, on its own, has chalked out a training programme on Behavioural Detection and profiling.

In order to avoid long queues of air fliers at the security check counters, CISF has taken steps on its own initiative, such as effective queue management through even distribution of passengers at all X-Ray Baggage Inspection Systems (XBIS), operationalization of maximum numbers of X-BIS at all times, continuous placing of bags on input roller and removal from output roller of X-BIS so that conveyor belt is not halted, etc. CISF also ensures that screeners are not distracted from pre-embarkation security check duties for any reason.

NGOs campaigning agaist projects to obstruct economic growth

†294. SHRI PRABHAT JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Intelligence Bureau has revealed that with the help of foreign aid many Non-Governmental Organizations (NGOs) are running campaign against various projects in order to obstruct the economic growth of the country;

(b) if so, names of the NGOs which indulged in such campaign and the details of the foreign aids received by these organizations;

- (c) whether action is being taken against those NGOs; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) Adverse reports were received from intelligence agencies against NGOs such as Tuticorin Dioceasn Association, Tuticorin, East Coast Research and Development Trust, Thoothukudi, Centre for Promotion and Social Concern, Madurai and Greenpeace India Society, Chennai. Based on inspections/investigations, the FCRA registration of Tuticorin Dioceasn Association and Centre for Promotion and Social Concern were suspended and their bank accounts frozen. FCRA registration of East Coast Research and Development Trust was cancelled. Foreign Contribution received by these associations is as under:

†Original notice of the question was received in Hindi.